

wants to have one, he may write to the superintendent of the factory at Dehra Dun.

Shri T. N. Singh: What are the criteria on the basis of which these two or three firms would be selected: whether it will be through an enquiry, tender or what method would be adopted?

Shri Satish Chandra: We are at present selecting sales agent. The Director General of Ordnance Factories has made recommendations on the basis of the highest imports by firms dealing in arms and ammunitions during a certain period. His recommendations are under the consideration of the Ministry.

CENTRAL AGENCY SECTION

*1817. **Shri Balwant Sinha Mehta:** (a) Will the Minister of Law be pleased to state how many cases have so far been taken up by the Central Agency Section since its inception?

(b) How many of them were Criminal and Civil cases?

(c) How many cases have been filed in the Supreme Court by Part B States through the Central Agency Section?

The Minister of Law and Minority Affairs (Shri Biswas): (a) The Central Agency Section which was set up on the 4th August 1950 has conducted 1618 cases upto the 10th April, 1954.

(b) There were 634 petitions and appeals on the Criminal side, 389 petitions and appeals on the Civil side, 580 writ petitions under article 32, 14 original suits and one reference under article-143.

(c) 32 cases were filed during this period by Part B States through the Section.

Shri Balwant Sinha Mehta: May I know how many cases—constitutional, civil and judicial—have so far been taken up from the State of Rajasthan and with what results?

Shri Biswas: I have not got the figures statewise.

Shri S. N. Das: May I know if any of those States which were not participating in the scheme have since participated, and if so, what are they?

Shri Biswas: The States which have not so far participated are: Uttar Pradesh, Assam, West Bengal, Madhya Pradesh and Travancore-Cochin.

Shri Muniswamy: May I know whether the expenditure on this scheme is wholly met by the Central Government or partly by the State Government and partly by the Central Government?

Shri Biswas: As a matter of fact, one of the merits of the scheme is that the total expenses are shared between the Centre and the State Governments.

REVISED CLASSIFICATION OF JOINT STOCK COMPANIES

*1818. **Shri Morarka:** Will the Minister of Finance be pleased to state:

(a) whether Government have recently worked out a revised classification of Joint Stock Companies; and

(b) if so, when it will be published?

The Deputy Minister of Finance (Shri M. C. Shah): (a) and (b). The matter is being examined by the Government in the light of the comments offered by the Chambers of Commerce, Trade Associations and the Registrars of Joint Stock Companies, to whom a tentative list of revised classifications was circulated for opinion. A copy of the list, when finalised, will be placed on the Table of the House.

Shri Morarka: May I know whether the revised classification has been carried out?

Shri M. C. Shah: It cannot be carried out; the classification has not yet been finalised; the moment it is finalised then it will have to be implemented by the Registrar of Joint Stock Companies.

Shri Morarka: May I know the basis on which this revised classification is being carried out?

Shri M. C. Shah: It is being carried out taking into account the international standards of industrial classification of all economic activities, the classification for the census of manufacturing industries and our existing classifications of the joint stock companies.

Shri Morarka: May I know what would be the advantages after the revised classification is carried out?

Shri M. C. Shah: Today as the classification stands there are only 11 groups and 59 items; now, we will have ten divisions, 72 groups and 177 items.

Shri T. N. Singh: May I know whether the classification is being done only according to what the Chamber of Commerce feels or the advice of chartered accountants, lawyers and other sections are also taken into account before making any change in the classification?

Shri M. C. Shah: A sub-committee has been appointed and as I said already, taking into account the factors that I have already mentioned, this classification is being revised. On that committee, there are the representatives of the Ministry of Finance, Department of Economic Affairs, the National Income Unit, the Central Board of Revenue, the Central Statistical Organisation, the Reserve Bank and a chartered accountant.

INDIAN COUNCIL OF CULTURAL RELATIONS

*1819. **Shri Barman:** Will the Minister of Education be pleased to state:

(a) the total cost of books and manuscripts purchased for the library of the Indian Council of Cultural Relations in 1951, 1952 and 1953; and

(b) the number of books and manuscripts in different languages in the library?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):

(a) Rs. 305, Rs. 10,628 and Rs. 1,784 respectively.

(b) Information is being collected and will be placed on the Table of the House.

I may add that most of the present collection of books in the Council's library have been received as gifts from private persons and organisations, and only a small number have been purchased.

Shri Barman: May I know, including the purchases as well as the gifts, the break-up of literature or manuscripts language-wise? There are fourteen principal languages in India. May I have the break-up of the collections in the last few years?

Dr. M. M. Das: The information is being collected.

Shri Barman: Do the students who come from outside under the General Cultural Scholarship Scheme get any benefit out of this library and, if so, what are the arrangements made in the library to acquaint the students with Indian culture?

Dr. M. M. Das: One of the functions of the I.C.C.R. is to look after the interests and welfare of the foreign students who come to this country for prosecuting their studies. So far as the library is concerned, I presume everyone, including the students, is welcome to take advantage of the library.

Shri Barman: My question is whether there is any arrangement in the library, any expert personnel in different languages, to acquaint the students with Indian culture?

Dr. M. M. Das: Up till now all the books have not been catalogued and the library has not been put in proper order.

Shri Dhulekar: Is my hon. friend aware that there is not a single Hindi or Sanskrit book in this library?

Dr. M. M. Das: That is not correct. There are Hindi, Sanskrit and Tamil